

**SEVENTEENTH LOK SABHA**

**134<sup>th</sup> REPORT**

**[Action Taken by the Government on the recommendations/observations made by the Committee in their Twenty-eighth Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the National Institute of Pharmaceutical Education & Research (NIPER), Raebareli]**

**Presented on 25.07.2023**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT**

**NEW DELHI**

**July, 2023/Shraavana,1945(Saka)**

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## **INTRODUCTION**

I, Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this 134<sup>th</sup> Report on the action taken by the Government on the recommendations/observations made by the Committee in their Twenty-eighth Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the National Institute of Pharmaceutical Education & Research (NIPER), Raebareli.

2. The Twenty-Eighth Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 23.09.2020. The Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals) furnished their replies on 22 September, 2022 indicating action taken on the observations/recommendations contained in the Twenty-eighth Report. The Committee considered and adopted this Report at their sitting held on 05 April, 2023.

3. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The observations/recommendations of the Committee have been printed in bold letters at the end of the Report.

**NEW DELHI**  
**05, April, 2023**  
**Chaitra 15, 1945 (Saka)**

**Girish Chandra**  
**Chairperson**  
**Committee on Papers Laid on the Table**

## REPORT

### **Action Taken by the Government on the recommendations/observations made by the Committee in their Twenty-eighth Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the National Institute of Pharmaceutical Education & Research (NIPER), Raebareli**

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Twenty-eighth Report (17<sup>th</sup> Lok Sabha) which was presented to Lok Sabha on 23.09.2020.

2. The Twenty-eighth Report dealt with delay in laying of the Annual Reports and Audited Accounts of National Institute of Pharmaceutical Education & Research (NIPER), Raebareli. In all, the Committee made 03 Observations/Recommendations in the Report. The Action Taken replies have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Accordingly, the Statements showing the action taken by the Government on the Recommendations/Observations contained in the Twenty Eighth Report (17<sup>th</sup> Lok Sabha) is given in Appendix.

3. **The Committee in their Twenty-eighth Report examined the reasons for delay in laying of the Annual Reports and Audited Accounts of the National Institute of Pharmaceutical Education & Research (NIPER), Raebareli for the years 2012-13 to 2016-17 and are satisfied to note that consequent upon efforts made by the Ministry/Institute, the Audited Accounts of the Institute for the year 2017-18 and the Annual Report and Audited Accounts for the year 2018-19 were laid within the stipulated time. Moreover, the Ministry has started to lay the Annual Report and Audited Accounts of the Institute since the year 2018-19. However, the Committee observe that the Annual Report and Audited Accounts of the Institute for the each of the years 2019-20 and 2020-21<sup>1</sup> were laid with delays of 03 months. The reasons for delay in this regard have not been furnished by the Ministry. The Committee, therefore recommend the Ministry to pay utmost attention to the most pertinent recommendation of the Committee by making all out efforts to ensure that in future Annual Reports and Audited Accounts of the Institute are laid on the Table of the House within the stipulated time. The Committee would like to be apprised of the initiatives taken/being taken by the Ministry in this regard.**

**NEW DELHI  
05 April, 2023  
Chaitra 15,1945(Saka)**

**Girish Chandra  
Chairperson  
Committee on Papers Laid on the Table  
Lok Sabha**

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<sup>1</sup> In addition, the requisite documents for the 2021-2022 have been laid on 16.12.2022 within the stipulated time.

**APPENDIX-I**

**(Vide Para 2 of the Report)**

**STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR TWENTY EIGHT REPORT (17<sup>TH</sup> LOK SABHA)**

National Institute of Pharmaceutical Education & Research(NIPER), Raibareli

**Recommendation Serial No. 12**

While examining the Committee was apprised that the reasons for delay of laying of Audited Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Raebareli, U.P. for the years 2012-13 to 2013-14, were due to non-constitution of the Board of Governors (BoG) for NIPER, Raebareli. Till such time BoG was constituted, Steering Committee for new NIPERs took up the work in place of BoG. NIPER, Raebareli presented the copies of Annual Reports for the years 2012-13 and 2013-14 completing the requisite formalities before the Steering Committee in its meeting held on 30<sup>th</sup> December, 2014. The Statements of Annual Accounts of NIPER, Raebareli were approved by the Steering Committee for new NIPERs. The statements could not be prepared earlier as NIPER is functioning with the help of mentor institute and system took time to evolve. However, the Committee are satisfied to note that consequent upon efforts made by the Ministry/Institute, the Annual Reports and Audited Accounts of NIPER for the years 2014-15, 2015-16 and 2016-17 were laid with delays 11 months, 04 months and 02 days respectively. The documents of the years 2017-2018 and 2018-19 have been laid within stipulated time period on the Table of the House. The Committee expect that efforts will continue to lay the documents of NIPER within stipulated time in future.

**Reply of the Government**

Department of Pharmaceuticals has noted the observations made by the Committee. Pursuant thereto, the Department lays Annual Report along with Statement of Accounts and delay Statement, if required, in respect of all NIPERs including NIPER Raebareli.

The Audited Accounts and Annual Report of NIPER Raebareli for the years 2017-2018 and 2018-19 were laid within stipulated time period on the Table of the House. (For the year 2017-18 - Lok Sabha on 18.12.2018 and in Rajya Sabha on 28.12.2018; For the year 2018-19 - Lok Sabha on 03.12.2019 and in Rajya Sabha on 29.11.2019)

For the year 2019-20, the Audited Annual Accounts and Annual Report of NIPER Raebareli along with delay Statement was sent to Lok Sabha Secretariat/Rajya Sabha Secretariat on 15.03.2021 for laying in the Budget Session before the Parliament. The same was laid on the Table of Rajya Sabha on 19.03.2021 and in the Lok Sabha on 23.03.2021.

All the NIPERs have been conveyed to lay the documents Annual Accounts/Annual Reports within stipulated time in future.

(Ministry of Chemicals & Fertilizers O.M. No. 56020/2/2021-NIPER Dated 22.09.2022)

### **Recommendation Serial No. 13.**

The Committee note with concern that NIPER Act provides for laying of only Audited Accounts, not the Annual Report and that the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals) has not taken note of Parliamentary Committee recommendations and provision in GFR for laying of Annual Report and Audited Accounts together on the Table of the House within 9 months of closure of accounting year. The Committee urge the Ministry/Institute to ensure laying of both Annual Report and Audited Accounts on the Table of the House within the stipulated time frame.

### **Reply of the Government**

Department has taken a note of Parliamentary Committee recommendations and provision in GFR for laying of Annual Report and Audited Accounts together on the Table of the House within 9 months of closure of accounting year.

Pursuant thereto, the Department has instructed and conveyed to all the NIPERs to submit the Annual Report along with Statement of Accounts within the stipulated time frame.

(Ministry of Chemicals & Fertilizers O.M. No. 56020/2/2021-NIPER Dated 22.09.2022)

### **Recommendation Serial No 14**

The Committee also impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the NIPER, Raebareli could not be laid on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House within 30 days or as soon as the House meets, whichever is later.

### **Reply of the Government**

Department has noted the observations made by the Committee. Pursuant thereto, the Department lays Annual Report along with Statement of Accounts and delay Statement, if required, in respect of all NIPERs including NIPER Raebareli.

The Audited Accounts and Annual Report of NIPER Raebareli for the year 2019-20 along with delay Statement was sent to Lok Sabha Secretariat/Rajya Sabha Secretariat on 15.03.2021 for laying in the Budget Session before the Parliament. The same was laid on the Table of Rajya Sabha on 19.03.2021 and in the Lok Sabha on 23.03.2021.

(Ministry of Chemicals & Fertilizers O.M. No. 56020/2/2021-NIPER Dated 22.09.2022)



**Statement showing the dates of laying of the Audited Accounts of the NIPER, Raibareli, U.P. for the year 2012-13 to 2021-22**

<b>Year(s)</b>	<b>Date by which required to the laid</b>	<b>Date of laying of Annual Reports</b>	<b>Date of laying of Audited Accounts</b>
2012-13	31-12-2013	Not laid	09-08-2016
2013-14	31-12-2014	Not laid	09-08-2016
2014-15	31-12-2015	Not laid	16-12-2016
2015-16	31-12-2016	Not laid	11-04-2017
2016-17	31-12-2017	Not laid	02-01-2018
2017-18	31-12-2018	Not laid	18-12-2018
2018-19	31-12-2019	03-12-2019	03-12-2019
2019-20	31-12-2020	23-03-2021	23-03-2021
2020-21	31-12-2021	01-04-2022	01-04-2022
2021-22	31-12-2022	16-12-2022	16-12-2022

**The Extracts of the Minutes of the \_\_\_ sitting of the Committee on Papers Laid on the Table (2022-23).**

The Committee sat on Wednesday, 05<sup>th</sup> April, 2023 from 15:00 hours to 16:10 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

***Present***

Shri Girish Chandra - ***Chairperson***

***Members***

***(Lok Sabha)***

16. Shri Shafiqur Rahman Barq
17. Dr. A. Chellakumar
18. Choudhary Mehboob Ali Kaiser
19. Smt. Aparupa Poddar
20. Shri T.N. Prathapan
21. Shri Sellaperumal Ramalingam
22. Shri Saptagiri Sankar Ulaka
23. Shri Devendrappa Y.

***Secretariat***

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda regarding consideration and adoption of 3 original and 9 Action-taken draft Reports and oral evidence of the representatives of the (i) Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) and the (ii) Ministry of Heavy Industries.

3. Thereafter, the Committee took up the following three draft Reports and nine Action taken Reports for consideration and adoption:-

(i) Action Taken by the Government on the recommendations/observations made by the Committee in their Twenty-eighth Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the National Institute of Pharmaceutical Education & Research (NIPER), Raebareli

(ii)	X	X	X	X	X;
(iii)	X	X	X	X	X;
(iv)	X	X	X	X	X.
(v)	X	X	X	X	X;
(vi)	X	X	X	X	X;
(vii)	X	X	X	X	X X;
(viii)	X	X	X	X	X.
(ix)	X	X	X	X	X.
(x)	X	X	X	X	X.
(xi)	X	X	X	X	X.
(xii)	X	X	X	X	X X.

The above mentioned three draft Reports and nine Action taken Reports were unanimously adopted by the Committee. The Chairperson was authorized by the Committee to finalize and present these Reports to the Lok Sabha.

4-7. X X X X X

The Committee then adjourned.

*(A Copy of the verbatim proceedings of the sitting is kept.)*

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